

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 86 OF 2017

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

M. P. Power Management Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. Rajeev Kumar Gupta (Rep.)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

Mr. R.B. Sharma
Mr. Mohit K. Mudgal for R-3, R-28 & R-29

Mr. Rajiv Srivastava for R-24

Mr. S. Vallinayagam for R-45

ORDER

List the matter for hearing on **17.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**